GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2215 ANSWERED ON:09.03.2011 POST GRADUATE DIPLOMA IN MANAGEMENT Azad Shri Kirti (Jha)

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the business schools conducting Post Graduate Diploma in Management (PGDM) have recently protested against the new directions of AICTE regarding programmes being conducted by the State Governments;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to resolve the issue?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) & (b): Yes, Sir. As per the information given by All India Council for Technical Education (AICTE), few institutions/management have approached to the Hon'ble Court against the recent AICTE public notification No. Legal 12(06)/2010 dated 24.12.2010 in the matter of Post Graduate Diploma in Management (PGDM). The details of legal cases filed in the matter at various courts are as under:

In the High Court of Delhi at New Delhi: (1) Writ Petition Nos. 599 and 690 of 2011 – filed by Federation of Association of Management of Un-aided Professional Educational Institution of India. (2) Writ Petition No. 206 of 2011 filed by School of Communication & Management Studies & Ors Vs AICTE & Ors. (3) Writ Petition No. 207 of 2011 filed by Andhra Pradesh Private Engineering College Management Association & Anr. Vs AICTE & Anr.

In the High Court of Mumbai: (4) Writ Petition No. 1334 of 2011 filed by Institute of Professional Management Vs AICTE. (5) Writ Petition No. 1335 of 2011 filed by Consortium of Management and Education Vs AICTE

In the High Court of Judicature of Andhra Pradesh at Hyderabad: (6) Writ Petition No. 630 of 2011 filed by Joseph Sriharsha & Mary Indraja Educational Society, Hyderabad. (7) Writ Petition No. 1439 of 2011 filed by Tejwani Education Foundation Society, Savitry College of IT and Management.

In the High Court of Judicature of Orissa at Cuttack:- (8) Writ Petition No. 3597 of 2011 filed by Institute of MGMT & Information Science & Ors Vs State of Orissa & Ors.(9) Writ Petition No. 364 of 2011 filed by CV Raman B.School & Ors Vs State of Orissa & Ors.

(c): The matter is subjudice and as such no action at this stage is required.